

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

I.A. No. 396 of 2013 in  
DFR No. 2128 of 2013

Dated : 12<sup>th</sup> December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Western Electricity Supply Co. of Orissa Ltd.  
Versus

...Applicant(s)

Orissa Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Applicant(s):

Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent(s):

Mr. R.K. Mehta  
Ms. Ishita C. Das Gupta for R.2  
Mr. Rutwik Panda for R.4

ORDER

I.A. No. 396 of 2013  
(Appl. for condonation of delay)

The learned counsel for the Respondent seeks some time to file the reply to the Condonation of delay Application. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter on 07.01.2014.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

*ts/ak*